

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 146 of 2019

IN THE MATTER OF:

Prithvi Tea Co. Pvt. Ltd. & Anr.

...Appellants

Vs

**Regional Director, Eastern Region,
Registrar of Companies**

....Respondent

Present:

For Appellants: Ms. Nitu Poddar, PCS

For Respondent: Mr. Muktar Singh, Joint Director (E/R)

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **17th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk